

ORDER NO. 212/2022 (ADMINISTRATIVE)

Internal Complaints Committee is reconstituted as below to enquire into complaints of Sexual Harassment in the work places of Barabanki Judgeship.

1.	Smt. Ankita Shukla, Addl. District & Sessions Judge, Court No. 10 Barabanki.	Chairman
2.	Sushri Anujaya Krishna Civil Judge (Jr.Div.), Court No.13, Barabanki.	Member
3.	Km. Rama Singh, Advocate.	Member
4.	Smt. Shail Verma, Advocate.	Member

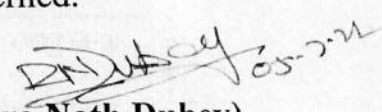
If the complaint is against any member of Bar, the Committee may co-opt. President of District Bar Association, Barabanki.

All complaints may be addressed to the Committee through Chief Administrative Officer of this Judgeship.

The Committee will meet at least once in a month.

System Officer is directed to place this order on website of this Judgeship and copy be pasted on the notice board for information of all concerned.

Inform all concerned.


(Ravindra Nath Dubey)

District Judge

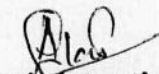
Barabanki

05.07.2022

Copy forwarded for information and necessary action to:-

- 1- Addl. District & Sessions Judge, Court No. 10, Barabanki
- 2- Civil Judge (Jr.Div.), Court No.13, Barabanki.
- 3- System Officer, Computer Section.
- 4- District Bar Association, Barabanki.
- 5- Km. Rama Singh, Advocate.
- 6- Smt. Shail Verma, Advocate.

By order of the Court,


Chief Administrative Officer,
District Court, Barabanki.

05.07.2022